## Annexure - 3

## Name of the corporate debtor: Vatavruksha Entertainment Private Limited; Date of commencement of CIRP: 19/01/2023; List of creditors as on: 02/02/2023

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl.<br>No. | Name of creditor   | Details of claim<br>received |                   | Details of claim admitted      |                                  |                                     |                                   |                              |                                | Amount<br>of<br>conting<br>ent<br>claim | Amount of<br>any<br>mutual<br>dues, that<br>may be<br>set-off | Amount of<br>claim not<br>admitted | Amount<br>of claim<br>under<br>verificat<br>ion |    |
|------------|--|------------------------------|-------------------|--------------------------------|----------------------------------|-------------------------------------|-----------------------------------|------------------------------|--------------------------------|---|---|------------------------------------|---|----|
|            |  | Date of<br>receipt           | Amount<br>claimed | Amount of<br>claim<br>admitted | Nature<br>of claim               | Amount covered by security interest | Amount<br>covered by<br>guarantee | Whether<br>related<br>party? | %<br>voting<br>share in<br>CoC |   |   |                                    |   |    |
| 1          | Samta<br>Nagari<br>Sahkari<br>Patsanstha<br>Maryadit,<br>Kopargaon | 02/02/2023                   | 1,49,81,386.00    | 1,49,81,386.00                 | Secured<br>Financial<br>Creditor | 1,49,81,386.00                      |                                   | No                           | 100.00                         |   | No  |                                    |   | NA |